POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF ASIAN CERC INFORMATION TECHNOLOGY LIMITED

Registered Office: 908A, Devika Tower, 6, Nehru Place, New Delhi – 110 019.

The details subsequent to the completion of the Offer made vide Public Announcement dated August 18, 2006 in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto by the Acquirer to acquire 24,76,400 Fully Paid up Equity Shares of Rs. 10/- each of Asian CERC Information Technology Limited at a price of Rs. 53.45 per share, representing 20% of its paid up equity and voting capital are as under:

a. Name of the Target Company	Asian CERC Information Technology Limited
b. Name of the Acquirer	Fortis Financial Services Limited
c. Name of Manager to the Offer	Systematix Corporate Services Limited
d. Name of Registrar to the Offer	Karvy Computershare Private Limited
e. **Offer Details**	
a. Date of opening of the Offer	Friday, September 14, 2007
b. Date of closure of the Offer	Thursday, October 4, 2007

f. **Details of the Acquisition**

Sl. No.	**Item**	**Proposed in the Letter of Offer**		**Actuals**	
1.	Offer Price	Rs. 53.45/-		Rs. 53.45/-	
2.	Shareholding of Acquirer (No. & %) before PA	9,45,000 (11.25%)		9,45,000 (11.25%)	
3.	Shares acquired by way of Preferential Allotment (No. & %)	26,28,000 (21.22%)		26,28,000 (21.22%)	
4.	Shares acquired by way of Share Purchase and Subscription Agreement ("SPSA") dated August 14, 2006	23,52,000 (28.00%)		23,52,000 (28.00%)	
5.	Shares acquired in the Open Offer (No. & %)	24,76,400 (20.00%)		800 (0.006%)	
6.	Size of the Open Offer (No. of shares multiplied by offer price per share)	Rs. 13,23,63,580/-		Rs.42,760/-	
7.	Shares acquired after Public Announcemet but before 7 working days prior to the closure date (No. & %)	NIL		NIL	
8.	Post offer shareholding of the Acquirer (No. & %) (2+3+4+5+7)	84,01,400 (67.85%)		59,25,800 (48.22%)	
9.	Pre & Post offer shareholding of Public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		42,49,886 (50.60%)	#39,80,600 (32.15%)	42,49,886 (50.60%)	*63,61,800 (51.78%)

g. Status of the Escrow Account	The amount lying in the escrow account has been released
h. Payment of interest, if any, to the shareholders along with the details thereof	NIL
i. Status of the investor complaints received	NIL

\# Shares held by the outgoing promoter has been disclosed as part of the public in the column "Post offer shareholding of Public".

* Post offer public shareholding includes 12,00,000 warrants conversion and 59,600 equity shares upon exercise of ESOS vested.

The pre and post issue shareholding of the Acquirer in the target company is as under:

Particulars	**Pre-Offer**	**Post Offer**
Shareholding of the Acquirer	9,45,000 (11.25%)	5925800 (48.22%)

The Acquirer accepts full responsibility for the information contained in the Public Announcement and are responsible for the obligations of the Acquire as laid down in the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997.

This public announcement would also be available on the SEBI's website www.sebi.gov.in

Issued on behalf of the Acquirer by Manager to the Offer:

MANAGER TO THE OFFER

SYSTEMATIX GROUP

SYSTEMATIX CORPORATE SERVICES LIMITED
JK Somani Building, 2nd Floor, British Hotel Lane, Fort, Mumbai-400 023.
Tel: (022) 66198000 / 30298000. Fax: (022) 22675191, E-Mail: ffsl@systematixgroup.in
SEBI Regd. No.: INM 00000 4224
Contact Person: Mrs. Bharathi Ponde, Vice-President

Place : Chennai
Date : 12.11.2007